

Stamp No. 656/87

(9)

(I)

(208)

11/9/92 PT

None for the applicant  
Mr. Hirwani, Asst. Director (Staff)  
from the Office of respondent as  
Mr. Hirwani undertakes to intimate the  
date of this adjudgment to the  
applicant service association & file a proof  
of the service/intimation.

Adjudged to 20/10/92 for final  
hearing

nt  
co 11/9/92

noted

11/9/92  
J. Hirwani  
(Asst. Dir.)

Dated: 20-10-92

This application has been  
called out no one is present on  
behalf of the applicant. This  
application is dismissed on  
default of appearance.

Proof of Service  
Filed by Shri Hirwani  
on 4/9/92  
File

(M. Y. Priolkar)  
M(A)

(S. K. Shaon)  
Vc

20/10/92  
order/Judgment despatched  
to Applicant/Respondent (s)  
on 29/10/92

3/11/92

Seen & Ready  
for distribution

mt